## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.156/BB/2017	L	objections by Corporation	Under rule 7 of IB	riumph India Software Services Pvt td Vs Corporation Bank

		Dank		
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESEN	TATION TO WHOM	SIGNATURE
1.	K.R. s. prakash(k 889778484	)- Co	rporation Bank	<u>++</u> .
¥	V.R.R	$\bigvee$	ska. Sho.	
2.	JINER BALKI	CRISNMAN	1 orman	
ц.	P-K-3020	) y	973861190 Peris	(1)

## ORDER

PCS for Corporate Applicant is present. Shri VB Ravishankar, Advocate, has filed vakalat for Financial Creditor/Corporation Bank. PCS for Vert Experts Consulting Ltd./Creditor, filed objection along with annexures. For filing objections on behalf of Corporation Bank. List it on 28.02.2018.

Member (T)

Member (J)